

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

ITEM No. 141
(IB)-692(PB)/2019

IN THE MATTER OF:

Beena Gupta Applicant/petitioner
v.
Tulsiani Construction & Developers Pvt. Ltd. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 05.04.2021

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYSTHA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the applicant Mr. Arpit Shrivastava, Adv.
For the respondent Mr. Nidish Gupta, Proxy Counsel for Mr. Simran
Jyot Singh

ORDER

Learned counsel for the corporate debtor seeks pass over which is not possible as this Bench is holding another Bench post lunch.

List for arguments on 24.05.2021.

- sd -

(SUMITA PURKAYSTHA)
MEMBER (TECHNICAL)

- sd -

(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)